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Publication Notice

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

FAO No. 7516 of 2014, 7515 of 2014
Date of Hearing: 15/09/2023(A)

ORIENTAL INSURANCE. CO. LTD.

Appellants

....

V/s

*SMT. SHEELA AND ORS.,
Defendants and res.,
Respondents

.....

4/3) M/s. Aggarwal Iceberg Food Ltd. C-1/142, Rajasthani Apartment,
Pitampura, New Delhi (Owner of the offending vehicle bearing
registration no. HR-38F-4374).

Temporary Address: 18/1, M-Road, Faridabad.

Whereas it has been proved to the satisfaction of this Court that the
above named respondent cannot be served in an ordinary manner so notice is
hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this
Court on 15.09.2023 (Actual), personally or through Advocate failing,
which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 24.08.2023 (A)

SUPERINTENDENT CIVIL REVISION BRANCH

Sanjay Chakraborty

Sanjay